

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 02/08/2017 AT 10.30 AM**

**PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL**

APPLICATION NUMBER :

PETITION NUMBER : TCP/55/2016

NAME OF THE PETITIONER(S) : V.C.Velayudhan Nair

NAME OF THE RESPONDENT(S) : Mannam Centenary Textiles Ltd & 5 others

UNDER SECTION : 397,398, 402 and 403

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	
1	SHRIYAMBAK KANNAN	Counsel for Petitioner on	
2	B. Dhanaraj	in proposed party	
3	SESHWAR	R1 to R5	

ORDER

Counsel for Petitioner present. Representative for R1 to R5 present.
Counsel for Applicant and Counsel for Respondents also present. Matter
is posted for arguments. Put up on **11.08.2017 at 10.30 A.M.**

S. Vijayaraghavan
(S. VIJAYARAGHAVAN)
MEMBER (TECHNICAL)

Ch. Mohd. Sharief Tariq
(CH. MOHD. SHARIEF TARIQ)
MEMBER (JUDICIAL)